

## STATEMENT

*Details of number of voluntary agencies assisted, number of projects sanctioned, amount sanctioned and amount released by CAPART since its inception upto 31.3.1996*

State	No. of Voluntary Agencies assisted	No. of Projects Sanctioned	Amount Sanctioned (Rs. in lakhs)	Amount Released (Rs. in lakhs)
1	2	3	4	5
Andhra Pradesh	659	1469	3791.16	2201.46
Arunachal Pradesh	3	8	11.99	7.23
Assam	75	145	233.52	104.07
Bihar	678	1869	3694.81	2202.61
Chandigarh	5	14	69.63	34.98
Delhi	166	403	929.73	580.03
Goa	3	3	5.30	2.71
Gujarat	129	421	1705.37	1120.95
Haryana	88	257	477.59	270.18
Himachal Pradesh	45	158	290.00	199.51
Jammu & Kashmir	14	38	105.87	64.42
Karnataka	201	481	1349.79	626.34
Kerala	200	448	1659.68	884.56
Madhya Pradesh	164	347	718.98	327.14
Maharashtra	236	570	2216.00	1252.77
Manipur	181	423	1048.73	605.31
Meghalaya	6	10	27.88	15.99
Mizoram	16	38	328.51	165.73
Nagaland	20	31	105.12	75.05
Orissa	276	641	1605.05	776.59
Pondicherry	4	8	4.61	1.65
Punjab	6	23	35.26	24.06
Rajasthan	183	460	1264.38	685.92
Tamil Nadu	448	1073	2554.22	1417.43
Tripura	4	5	14.45	10.37
Uttar Pradesh	1053	2890	4948.19	2913.22
West Bengal	718	2172	5767.29	3177.44
Andaman & Nicobar Island	1	1	4.93	3.86
<b>Total</b>	<b>5582</b>	<b>14406</b>	<b>34938.06</b>	<b>19751.58</b>

[English]

**Employment to Tribal Youth**

4270. KUMARI FRIDA TOPNO : Will the PRIME MINISTER be pleased to state :

(a) the total number of unemployed tribal youths in Orissa, Bihar, Madhya Pradesh and West Bengal, State-wise; and

(b) the number of tribal youths employed in Private or Public sectors during the last five years, State-wise and Year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.